Declaration of Assets and Liabilities

Year	2023	-2020
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. तर्म	I, Suman Kumari, son/daughter/wife of Ramu Praval,
4040	I, Saman Zumari, son/daughter/wife of Rama Pravad, aged 51 years, belonging to Bihar Legislative Assembly service and presently working as Junior elerk
Anglay.	service and presently working as Junior elerk
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
	myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	6000	Ramu	UPasana	San ehal	nie
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,00,000	4,00,000	Nil	Nil	peil
(iii)	Bonds, Debentures and Shares in companies	Well	NAL	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	12,000	Nèl	Mell	perk	hil
(v)	Motor Vehicles (details of make, etc.)	Will	Nell	Nin	Nell	ril
(vi)	Jewellery (give details of weight and value)	8,9m	Nèl	Nil	nul	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Neil	pul	Nèl

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Suman Kumati

2021 12/2/24

^{*} Dependant here means a person substantially dependent on the income of the employee.

	dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nel	Mill
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assersment year 2023 - 2024 BXBPK3192A	Nell
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NJI
	(iii) Sales Tax [Only in case of proprietary business]		Nul
	(iv) Property Tax	Nich	NAC

C. **Personal Detail**

GPF/CPF/PRAN No.	:-	R.N.S.5.L. A-03
Gender	:-	F (M/F)
Date of Birth	:-	2 6 0 1 1 9 7 3 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Khagari
I hereby de knowledge and be		that the above details are true to the best of my

	Signature Schman Kumari
	Name of Employee: Samon Kuman
lace: Patna	Designation: Saman Tarrier clerk
pate: 06 02/2024	Department: Baihow Legulstère Assemble

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Saman Kamari